

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.33/Chd/J&K/2018**

In the matter of:

Adnan Infrastructure Pvt.Ltd.

....Petitioner.

Versus.

Registrar of Companies, J&K.

....Respondent.

Present:       None.

The Hon'ble Member (Judicial) is on official tour, hence the  
matter is adjourned to 08.03.2018.

Sd/-  
Court Officer.

February 21, 2018.

Ashwani